

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/2247/A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Mr Neiko Akami,  
Registrar, Gauhati high Court,  
Kohima Bench, Kohima

Dated Guwahati, 26<sup>th</sup> April, 2019.

Sub:- Casual leave.

Ref:- Your note dated 22.04.2018.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri S. Hukato Swu, Principal District & Sessions Judge, Mokokchung and Mrs Khesheli Chishi, Principal District & Sessions Judge, Kohima, for 5(five) days w.e.f. 22.04.2019 to 26.04.2019, has been granted.

Shri Swu and Smti Chishi may be informed accordingly.

Yours faithfully,

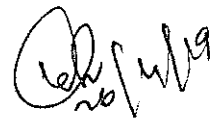
Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/2248/A, dated 26.04.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

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